

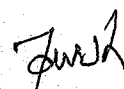
Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 14.08.2026

Before Shri Saktijit Dey, VP & Shri Makarand V Mahadeokar, AM

Sr No.		ITA No	Name of the assessee		Bench/ Author	Date of Hearing
1	ITA	865/M/26	Siddhshekha Developers		F/VP	10.08.2026
2	ITA	6582/M/25	N R Agarwal Industries Ltd.		B/AM	23.06.2026

Before Shri C N Prasad, JM & Makarand V Mahadeokar, AM

Sr No.		ITA No	Name of the assessee		Bench/ Author	Date of Hearing
1	ITA	4610/M/26	Divyang Foundation		B/JM	30.06.2026
2	ITA	3924/M/26	Sonal Nitin Mandava		B/JM	30.06.2026
3	ITA	3922/M/26	Kaushal Yashwant		B/JM	30.06.2026
4	ITA	4613/M/26	Swanubhuti Foundation		B/JM	30.06.2026
5	ITA	3890/M/26	Raja Ramaswamy		B/JM	30.06.2026
6	ITA	3452/M/26	Manasvi Project Pvt. Ltd.		B/JM	01.07.2026
7	ITA	4052/M/26	Rajesh and D Souza Associates		B/JM	30.06.2026
8	ITA	3124/M/24	Bandu Manikrao Hatwar		B/JM	29.06.2026
9	ITA	1704 to 1710/M/25	Victory Sales Pvt. Ltd.		F/AM	21.07.2026
10	ITA	5162 & 5163/M/24	Vikrant Marketing		F/AM	21.07.2026
11	ITA	5167 & 5168/M/24	Vikrant Marketing		F/AM	21.07.2026
12	ITA	5171/M/24	Vikrant Marketing		F/AM	21.07.2026
13	ITA	1722 to 1728/M/25	Vipul V Bhatt		F/AM	21.07.2026

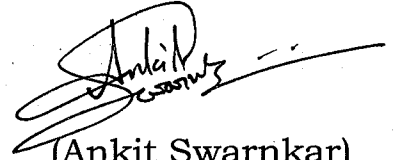

ASSISTANT REGISTRAR

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH, MUMBAI

Orders ready for pronouncement on 14.08.2026

Combination : Shri Saktijit Dey, Vice President &
Shri Makarand Vasant Mahadeokar, Accountant Member

Sr. no.	ITA No.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	ITA No. 6582/Mum/20 25	N. R. Agarwal Industries Limited	B	23.06.2026	AM	The appeal of the Assessee is allowed


(Ankit Swarnkar)
Private Secretary,
ITAT, Mumbai Bench

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH, MUMBAI

Orders ready for pronouncement on 14.08.2026

Combination : Shri Challa Nagendra Prasad, Judicial Member &
Shri Makarand Vasant Mahadeokar, Accountant Member

Sr. no.	ITA No.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	ITA No. 1704, 1705, 1706, 1707, 1708, 1709 and 1710/Mum/20 25	Victory Sales Private Limited	F	21.07.2026	Bench	The appeal of the Assessee is allowed
	ITA No. 5162/Mum/20 24 ITA No. 5163/Mum/20 24 ITA No. 5167/Mum/20 24 ITA No. 5168/Mum/20 24 ITA No. 5171/Mum/20 24	Vikrant Marketing	F	21.07.2026	Bench	The appeal of the Assessee is allowed
	ITA No. 1722/Mum/20 25 ITA No. 1723/Mum/20 25 ITA No. 1724/Mum/20 25 ITA No. 1725/Mum/20 25 ITA No. 1726/Mum/20 25	Vipul V Bhatt	F	21.07.2026	Bench	The appeal of the Assessee is allowed

ITA No. 1727/Mum/20 25					
ITA No. 1728/Mum/20 25					



(Ankit Swarnkar)
Private Secretary,
ITAT, Mumbai Bench

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-"SMC" MUMBAI**

**BEFORE SHRI OM PRAKASH KANT, HON'BLE ACCOUNTANT MEMBER
AND
SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER**

List of orders to be pronounced on 17th August, 2026 (Monday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	4547/M/26	AMRUT CO-OP HOUSING SOCIETY LTD.	12/08/26	D	JM

Mumbai, Dt : 14/08/2026



**Saumya
Sr. PS**

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-"D" MUMBAI**

**BEFORE SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
SHRI ARUN KHODPIA, HON'BLE ACCOUNTANT MEMBER**

List of orders to be pronounced on 17th August, 2026 (Monday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	1764/M/26	DELUXE RECYCLING INDIA P. LTD.	12/08/26	D	JM
2	2676/M/26	REMSONS INDUSTRIES LTD.	12/08/26	D	JM


Saumya
Sr. PS

Mumbai, Dt : 14/08/2026